

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA/512/2018
Petition No :
Name of Petitioner : Ponny Retails Pvt Ltd
& : -Vs-
Name of Respondent : ROC, Chennai
Section : Sec 252 of CA, 2013

ORDER

Present: None for Applicant.

Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

Old RoC report is available on record.

Despite repeated calls and case awaited, none for the Applicant is present.
Even on the last date i.e., on 29.02.2024 none for the Applicant was present.

It appears that Applicant is not interested in prosecution of this application.
The application is **dismissed in default and for non prosecution.**

File be consigned to records.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**